



पेंशन निधि विनियामक और  
विकास प्राधिकरण  
बी-14/ए, छत्रपति शिवाजी भवन,  
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## CIRCULAR

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To all Banks/DoP

Sub: Circular on Atal Pension Yojana-clarification modification of Date of Birth-reg.

Atal Pension Yojana, is a bank led social security scheme which is aimed at protecting the old age income of the subscriber once they attain 60 years, with regular stream of income by the way of minimum guaranteed pension. As per the scheme, the contributions are collected from the subscribers who are the customers of the Bank/DoP and have opted for pension amount from Rs 1000 to Rs 5000 according to one's age and date of birth. The contribution is based on the age and the amount of pension chosen by the subscriber.

2. It is observed that there are large number of complaints and grievances received from customers due to updation of wrong date of birth in the subscriber's account which adversely affects the contribution amount.
3. APY module is designed in a manner that once the Savings Bank Account number is entered, all the required fields for registration into APY are auto populated including DoB. However, APY Service Providers should ensure the correctness of date of birth which can be verified from any valid supporting documents to the satisfaction of Banks. In case of any erroneous date of birth, Banks are advised to correct the DoB in Banks' records and in core banking master before proceeding to register their eligible customers in APY.
4. The pending grievances, if any from existing subscribers of APY on account of wrong date of birth, Banks/DoP may take up the matter with NSDL/CRA for resolution through their nodal officers.
5. It is to highlight that APY is a Govt of India flagship scheme and Banks/DoP are having the major responsibility in delivering high quality service to the subscribers of the scheme and ensure operational governance par excellence at all times.

Yours Sincerely

  
Ananta Gopal Das  
Chief General Manager